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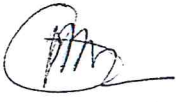
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 08.08.2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/287/IB/2018
PETITION NUMBER : CP/302/IB/2018
NAME OF THE PETITIONER(S) : PUNJAB NATIONAL BANK
NAME OF THE RESPONDENT(S) : TSN ECOTECH INTERNATIONAL PVT. LTD.
UNDER SECTION : 22(3)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S. PALANIAPPAN	IRP of TSN ECOTECH INTERNATIONAL PVT LTD	
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ORDER

Counsel for Applicant absent. IRP representing the Respondent present. Matter is adjourned. Put up on 24.08.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)